

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

IA(I.B.C)/1044(CH)2024
And
CP (IB) No. 46/Chd/Pb/2023

IN THE MATTER OF

Poonam Gupta

...

Petitioner

Under Section: 94, 99, IBC 2016

Order delivered on 02.05.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Vishav Bharti Gupta, Advocate.

For the Personal Guarantor : Mr. Puru Gupta, Advocate.

ORDER

At the request of the counsels, list on 22.05.2024.

Sd/-
(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)